

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 1002 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 26<sup>th</sup> August, 2017

The following Judicial Officers of Higher Judicial Service, as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order No. 588/Confdl./2015/II-2-4/2002 dated 06.08.2015 and 131/Confdl./2017/II-2-4/2002 (Pt.-II) dated 30.01.2017, are, hereby, confirmed in Higher Judicial Service from the date mentioned in column No. (3): -

**TABLE**

<b>S.No.</b> (1)	<b>Name of Judicial Officer</b> (2)	<b>Date of confirmation</b> (3)
1.	Shri Shakti Singh Rajput	01.04.2017
2.	Smt. Dhaneshwari Sidar	01.05.2017
3.	Shri Hirendra Singh Tekam	01.06.2017
4.	Shri Satyendra Kumar Sahu	01.06.2017
5.	Shri Jitendra Kumar	01.06.2017
6.	Mohd. Rizwan Khan	27.06.2017
7.	Shri Shyam Lal Nawratana	27.06.2017
8.	Shri Mansoor Ahmed	27.06.2017
9.	Shri Chhameshwar Lal Patel	01.07.2017
10.	Smt. Vinita Warner	28.07.2017
11.	Shri Dileshwar Singh Rathiya	28.07.2017

BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURADIA)  
REGISTRAR GENERAL

Endt. No. 1003 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 26<sup>th</sup> August, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/ I. & E./ Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18)
  - a.) Shri Shakti Singh Rajput, Additional District and Sessions Judge (F.T.C.), Rajnandgaon,
  - b.) Smt. Dhaneshwari Sidar, Additional District and Sessions Judge, Khairagarh,
  - c.) Shri Hirendra Singh Tekam, Additional District and Sessions Judge, Pendra-Road,
  - d.) Shri Satyendra Kumar Sahu, I Additional District and Sessions Judge, Durg,
  - e.) Shri Jitendra Kumar, I Additional District and Sessions Judge, Raipur,
  - f.) Mohd. Rizwan Khan, Chairman, Permanent Lok Adalat, Raipur,
  - g.) Shri Shyam Lal Nawratana, Additional District and Sessions Judge, Pratappur,
  - h.) Shri Mansoor Ahmed, Special Judge (Atrocities), Durg,
  - i.) Shri Chhameshwar Lal Patel, Additional District and Sessions Judge (F.T.C.), Dhamtari,
  - j.) Smt. Vinita Warner, Additional District and Sessions Judge (F.T.C.), Kawardha,

Contd...3/-

k.) Shri Dileshwar Singh Rathiya, Additional Principal Judge, Family Court, Bilaspur.  
for information.

- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification), High Court of Chhattisgarh, Bilaspur for information.
- (21) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (29) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
 (GAUTAM CHOURADIA)  
 REGISTRAR GENERAL